

Dispute in NIT, Srinagar

†1191. SHRI NARESH AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the dispute arose in NIT, Srinagar Campus after hoisting of Pakistani flag by anti-national elements;

(b) if not, the date on which dispute arose in NIT, Srinagar, and the reasons therefor; and

(c) the steps being taken by Government to identify pro-Pakistani elements in educational institutes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) In National Institute of Technology (NIT) Srinagar two groups of students, one comprising Kashmiri students and another comprising non-locals, had a scuffle on 1st April 2016 over a T-20 Cricket World Cup match of 31.3.2016. With intervention of local police and civil authorities normalcy was restored. However, on April 5, some non-local students marched towards the exit gate and were stopped from going out of the campus by police personnel, resulting in a scuffle and police resorted to lathicharge.

State Government has ordered a Magisterial Enquiry to enquire into the incident and NIT, Srinagar has constituted a fact finding committee to look into the matter.

New set of guidelines to tackle urban flooding

1192. PROF. M. V. RAJEEV GOWDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether National Disaster Management Authority (NDMA) has decided to frame new set of guidelines and plan of action to tackle urban flooding particularly in wake of the recent Chennai floods;

(b) if so, the details thereof;

(c) whether the Ministry is working in coordination with other Ministries to create sustainable and resilient urban infrastructure; and

(d) if so, the details of progress and scope thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) to (d) National Disaster Management Authority (NDMA) has already issued National Guidelines for the Management of Urban Flooding on

† Original notice of the question was received in Hindi.

27th September, 2010. The urban floods can be managed by taking into account the provisions in these Guidelines. Therefore, NDMA do not feel the need for framing new set of Guidelines in the wake of the recent Chennai Floods.

Disaster Management and Creation of a sustainable and resilient urban infrastructure is primarily the responsibility of the concerned States/UTs. The National Guidelines for the Management of Urban Flooding provide for strengthening urban flooding disaster management in the country on sustainable basis. These guidelines contain all the details that are required by the planners and implementers and provide help in the preparation of plans by the Central Ministries/Departments and the States/UTs.

As part of its initiatives, NDMA organized a two days workshop in February, 2016 on “Urban Flood Mitigation Lessons Learnt and Roadmap for Future.” The workshop was attended by the participants of all the concerned stakeholders *viz* Central Ministries/Departments, State Government, Municipalities, Scientific and Academic Institutions etc. and presentations were made on improvement aspects of Urban Flood Mitigation and Management. Different working groups deliberated on the following topics related to urban flood mitigation in the country:

- (i) Sustainable Drainage Design and Management.
- (ii) Forecasting and Reservoir Management to Prevent Floods.
- (iii) Real Time Rainfall Cyclone Monitoring and Flood Forecasting for Mega Cities.
- (iv) Flood Mitigation and Urban Land Use Planning in the Context of Changing Climate.
- (v) Flood Preparedness and Response.

**Expenditure incurred by Government for facilities
in naxal affected areas**

†1193. SHRI R. K. SINHA: Will the Minister of HOME AFFAIRS be pleased to state the expenditure being incurred by the Government of India for spreading social awareness, developing rural facilities, increasing the facilities of road and drinking water in naxal affected areas during last three years, State-wise, head-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): The MHA has been implementing Media Plan Scheme in LWE affected areas, wherein funds are provided for production

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